

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 17073-JK (LD ) of 2023**

**DATED:- 15 - 12 - 2023**

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 15 - 12 - 2023

No:-LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

*Am*

*Reyaz Ali Bhat*  
15-12-23

Annexure to the Government Order No.17073 -JK(LD) of 2023 dated 15.12.2023

S No.	Title of the Case	OIC
1.	OA No. 887/2023 Yash Paul Gupta Vs UT of J&K and others.	Er. Sunil Gandotra, Executive Engineer, MED, Machinery Division Jammu.
2.	OA No. 1003/2023 Tarseem Lal & Ors Vs MED & UT of J&K and others.	Er. Sunil Gandotra, Executive Engineer, MED, Machinery Division Jammu
3.	OA No. 1421/2023 Krishan Singh & Ors Vs UT of J&K and others.	Er. Jotinder Kamal, Technical Officer to Chief Engineer, MED Jammu
4.	OA No. 1382/2023 Tahir Rashid Vs UT of J&K and others.	Sh. Karan Singh, Under Secretary to Govt. PWD (R&B) Department, Civil Secretariat, J&K, Jammu.
5.	WPC No. /2023 Filing & conduct of Writ against order dated: 06.04.2022 passed by Hon'ble CAT at Jammu in case titled Ravinder Kumar Raina (Razdan) Vs UT of J and K and Ors.	Er. Satish Bhagat, Executive Engineer, PWD (R&B) Division Jammu East.
6	Arbitration No. 11/2022 titled M/s A. K. Engineer Pvt. Ltd V/s UT of J&K and others.	Sh. Sardar Khan, Executive Engineer, PWD (R&B) Division Rajouri
7	WP(C) No. 998/2023 titled Shaheena Begum Vs UT of J&K and ors.	Mr . Zakir Hussain Zarger, Executive Engineer, PMGSY Division Thathri

*Am*

*Neeraj*